

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:479
ANSWERED ON:27.02.2013
APPOINTMENT ON COMPASSIONATE GROUND
Biswal Shri Hemanand

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has made any changes on the appointments on compassionate grounds in Posts & Telegraph Department and restricted such appointments to the minimum in the recent years;
- (b) if so, the details thereof along with the number of such cases pending for appointment during the last three years in various circles, circle-wise including Odisha; and
- (c) the criterion for rejecting applications for such appointments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT) KILLI KRUPARANI)

- (a) No, Madam. The rules/instructions issued by the Department of Personnel & Training (DOP&T) i.e. the Nodal Department of the Government of India, are followed in the Department of Posts and Department of Telecommunications for compassionate appointment cases of the dependents of ex-Government employees. An objective Point System is followed in the Department of Posts to assess the indigent condition of the family of an ex-employee. So far as compassionate engagement cases of dependents of Gramin Dak Sevaks (GDS) are concerned, the Department of Posts follows similar kind of objective Point System and its own internal instructions as GDS system is not covered by DOP&T.
- (b) Does not arise in view of reply to (a) above. However, Circle-wise details of compassionate appointment/engagement cases including Odisha in Department of Posts for the last three years are attached as Annexure I & II and of Department of Telecommunications at Annexure III.
- (c) The relative indigent condition of the family of an ex-Government employee or GDS is assessed vis-À-vis other applicants as per the objective Point System while keeping in view the number of available vacancies. On the basis of relative indigency, a case is recommended or not recommended for compassionate appointment/engagement.